

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALAHABAD BENCH, ALAHABAD**

Allahabad, this the **04st** day of **December**, 2017

Present :

Hon'ble, Shri Gokul Chandrapati, Member-A

Original Application No.1231/2016

Anthony Leslie Wood Word, Aged about 55 years, S/o Late G. A. Wood Work, R/o 312/128 K. Block Kedwai Nagar, Kanpur.

.....Applicant.

By Advocate – Shri A. K. Srivastava

V E R S U S

1. Union of India through General Manager,
North Central Railway, Subedarganj, Allahabad.
2. Divisional Railway Manager, North Central Railway,
Allahabad Division, Allahabad.
3. Senior Divisional Manager,
North Central Railway, Allahabad Division, Allahabad.

.....Respondents.

By Advocate : Shri P. Mathur.

O R D E RBy Hon'ble Shri Gokul Chandrapati, Member-A :

Heard Shri A. K. Srivastava, learned counsel for the applicant and Shri P. K. Mishra proxy counsel for Shri Prashant Mathur, learned counsel for the respondents.

2. Learned counsel for the applicant submitted that the order of the Court has been complied with. The applicant has received the payment, and therefore, the O.A. has become infructuous.
3. Accordingly, the O.A. is dismissed as become infructuous.

Member-A

Shashi/